

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

\*\*\*\*\*

**NOTIFICATION**

**Dated Shillong, the 25<sup>th</sup> July, 2025**

**No. LJ (B) 48/2020/208** – In continuation to this Department's Notification No. LJ(B) 48/2020/206, Dt. 22<sup>nd</sup> July, 2025 and in exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya is pleased to appoint Shri. Maitshaphrang Nongbet, Labour Inspector as the Executive Magistrate in place of Shri. Dean C Challam within East Khasi Hills District with effect from 26<sup>th</sup> July to 19<sup>th</sup> August, 2025 during the Durand Cup, 2025 event.

Sd/-

**(C.V.D.Diengdoh),**

Secretary to the Govt. of Meghalaya,  
Law (B) Department

\*\*\*\*\*

**Memo No. LJ (B) 48/2020/208-A**

**Dated Shillong, the 25<sup>th</sup> July, 2025**

Copy forwarded to:-

1. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. GEN(I)/DURANDCUP?127/2024/71, Dt. 20.07.2025.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
- ✓ 4. The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

*Sunny*

Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.

\*\*\*